

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3520
ANSWERED ON:24.08.2011
SKILL LEVEL OF INSTRUCTOR PILOT
Argal Shri Ashok;Banerjee Shri Ambica

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether in order to ensure higher skill level of instructor pilot, additional requirement of Chief Flying Instructor (CFI)/ Pilot Instructor Incharge (PII) has been laid down by the Directorate General of Civil Aviation (DGCA) in the Civil Aviation Requirement Section 7 Series 'I' Part 'V' over and above those given in aircraft act and rules;
- (b) if so, whether DGCA is empowered to make such changes in the aircraft act and rule by issuing a Civil Aviation Requirement;
- (c) if so, the details thereof; and
- (d) if not, under which authority DGCA laid down the additional requirement of CFI/PII?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (d):- As per Rule 133A of Aircraft Rules, 1937, the Director-General may, through Notices to Airmen (NOTAMS), Aeronautical Information Publication, Aeronautical Information Circulars (AICs), Notices to Aircraft Owners and Maintenance Engineers and publication entitled Civil Aviation Requirements, issue special directions not inconsistent with the Aircraft Act, 1934 or Aircraft Rules, 1937, relating to the operation, use, possession, maintenance or navigation of aircraft flying in or over India or of aircraft registered in India. The flying training skills are acquired under the supervision of a Pilot holding Flight Instructor Rating. However, in order to ensure higher skill level of the instructor pilot, additional requirement of Chief Flight Instructor/ Flight Instructor In Charge has been laid down in the Civil Aviation Requirements Section 7, Series 'I', Part V. The privileges of Flight Instructor have been enumerated in the Schedule II, Section R of Aircraft Rules, 1937. Circular 12 of 1977 lays down the guidelines for authorisation of one of the flight instructor of a flying club to supervise the flying activities of the club during the absence of the approved Instructor In - Charge/ Chief Flight Instructor.